

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/172(KB)2022
IA(I.B.C)/100(KB)2024,
IA(I.B.C)/291(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	STATE BANK OF INDIA VS VISWATMA MERCHANDISE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Arik Banerjee, Adv.] For the Liquidator
Mr. Arun Kumar Gupta, CA] For the Liquidator-in-person

Mr. Souradip Banerjee, Adv.] For the Respondent No.2 in IA(I.B.C)/291(KB)2023
Mr. Pradeep Kumar, Adv.]

ORDER

1. Learned Counsel for the Liquidator present. Learned Counsel for the Respondent No.2 present.
2. **IA(I.B.C)/291(KB)2023:**
 - a. Learned Counsel for the Liquidator is directed to serve copy of the petition to the learned Counsel appearing for the Respondent No.2.
 - b. After receiving copy of the petition, learned Counsel for the Respondent No.2 is directed to file reply affidavit within a period of two weeks.
 - c. List this matter on **15th March, 2024.**
3. **IA(I.B.C)/100(KB)2024:**
 - a. List this matter on **15th March, 2024.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**